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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.84/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.82/2015
NAME OF THE COMPANY	Achala Gold Agritech Investments Ltd
NAME OF THE PETITIONER(S)	U V Hari Prasada Raju & (5) Others
NAME OF THE RESPONDENT(S)	Achala Gold Agritech Investments Ltd & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy Counsel for Petitioner	Ward Vanga Associates Petitioner	9542239039	V. V. Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R-2-RIS	PCS	9849056652	S. Chidambaram

ORDER

Heard Mr.V.Venkata Rami Reddy, Learned Counsel for Petitioner and Mr.S.Chidambaram, Learned Counsel for Respondent.

At the request of both the Counsels, case is posted to 19.12.2017.


Member (T)

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Member (J)